विश्वविद्यालय अनुदान आयोग का पुनर्गठन

166. डा॰ रामजी सिंह : बया शिक्षा, समाज कल्याज श्रौर संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या विश्वविद्यालय अनुदान आयोग को पुनर्गठित करने का विचार है और यदि हां, तो पुनर्गठन कार्य कब तक पूरा हो जाएगा; और
- (ख) क्या विश्वविद्यालय ग्रनुदान आयोग ने आपातकाल के दौरान निवियों का किसी मनमाने ढंग से वितरण किया है और यदि हां, तो वया सरकार ने इस बारे में ग्रभी तक कोई जांच कराई है ग्रथवा कराने का विचार है?

शिक्षा, समाज कल्याण तथा संस्कृति
मंत्री (डा॰ प्रताप चन्द्र चन्दर): (क)
विश्वविद्यालय अनुदान आयोग की
कार्य प्रणाली का पुनरीक्षण करने के
लिए अगस्त, 1974 में केन्द्र सरकार ने
एक समिति नियुक्त की थी तथा इसने
अपनी रिपोर्ट फरवरी, 1977 में प्रस्तुत
की। अन्य बातों के साथ-साथ समिति ने
आयोग के पुनर्गठन के बारे में भी सिफारिशें की हैं। समिति की सिफारिशें की
जांच की जा रही है।

(ख) विश्वविद्यालय अनुदान आयोग द्वारा भेजी गई सूचना के अनुसार वह निर्घारित मानदंडों तथा प्रिक्र्या के अनुसार निर्घारा सं वीकृत करता है, न कि मनमाने ढंग से। यदि आयोग का कोई विशेष मनमाना कार्य सरकार के अध्ययन में लाया जाएगा तो उस पर कार्रवाई की जायगी।

Demands of Y.M.C.A. Institute of Engineering students

167. SHRI DHARMA VIR VASISHT: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) the nature of demands put forth by the striking students of the Y.M.C.A. Institute of Engineering, Faridabad (Haryana); and
- (b) the steps if any proposed or taken by the Government to meet the demands?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) The students have demanded that this Institute should be converted into a degree college in place of the four-year Diploma course run at present.

(b) Discussions are being held between the officials of the Central Government, state Government and a representative of the management and it will take some time to take a final decision.

Hunger strike by Delhi University and College Karamchari Sangh

168. SHRI P. K. DEO: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state.

- (a) whether Government are aware of the fact that some members of the Delhi University and College Karamchari Sangh have started an indefinite hunger strike for securing redressal of various grievances but primarily for the reinstatement of those employees whose services had been terminated or who were suspended during the Emergency; and
- (b) if so, what action Government has taken in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). Yes, Sir. An

agreement having been reached between the University authorities and the Union, the latter withdrew the strike on 27-5-1977.

Scheme for conservation of hilly catchment area

169. SHRI P. K. DEO: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether any schemes for conservation of the hilly catchment areas have been prepared by the Government; and
- (b) if so, particulars of those hilly catchment areas?
- THE MINISTER OF AGRICUL-FURE AND IRRIGATION (SHRI PRAKASH SINGH BADAL): (a) Yes, Sir.

A Centrally sponsored forestry scheme "Integrated Soil and Water Conservation in Himalayan Region" is proposed to be implemented from 1977-78.

(b) For the present it will be implemented in the States of Himachal Pradesh, Uttar Pradesh, West Bengal, Sikkim and Union Territory of Mizoram, in the hilly catchments of Beas, Sutlej, Giri-Bata, Ganga and its tributories, Jamuna and its tributories, Teesta and Berak.

Reports on Aligarh Massim University Act

170. SHRI P. K. DEO: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Chatterji Committee, the Beg Committee and the Joint Committee have submitted their reports on the Aligarh Muslim University Act; and

(b) if so, salient features thereof and reaction of the Government ef India in this regard?

THE MINISTER OF SEDUCATION. SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) The Chatterji Committee was appointed by the Executive Council of the Aligarh Muslim University in December, 1959 and it submitted its Report to the University on 31st December, 1960. The Beg Committee was neither appointed by the Government nor by the University nor was report submitted to the Government. A joint Committee consisting of representatives of the Teachers, Students, the Old Boys and the non-teaching staff of the Aligarh Muslim University was appointed by the Vice Chanceller of the University, at the instance of the Executive Council for formulating amendments to the Aligarh Muslim University Act. The recommendations of this Committee have been sent by the Vice-Chancellor to this Ministry in the last week of April, 1977.

(b) The salient features of the Report of the Chatterji Committee and the Joint Committee in so far as the relate to the amendment of Aligarh Muslim University Act and the reaction of the Government thereon are as follows:—

I. Chatterji Committee:

- Increase in the representation of the junior teaching staff on the Court from 3 to 5.
- (ii) Reconstitution of the Executive Council by dropping the Pro-Vice-Chancellor and the Proctor, increasing the representation of the Deans from 3 to 7 and reducing the representation of the Principals from 3 to 1.
- (iii) Adoption of Delhi University pattern for selection of Vice-Chancellor with the modification that the Selection Committee may indicate its order